

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

Contempt Petition No. 85 of 2008
IN
Original Application No. 431/2003

This 16th day of March 2009

HON'BLE MR. SHANKER RAJU, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER (A)

Ram Nivas Ram Ahir, Aged about 66 years, S/o Sri Ram arain Ahir, R/o Village Puraina, P.O. Hanumanganj, District Sultanpur

.....Applicant

By Advocate: Shri A.P. Singh.

Versus.

1. Sri Mahesh Kumar Mittar, S/o Sri Nand Kishore Mittal, Branch Manager, Central Bank of India, Deonar Branch, Mumbai.

2. Sri M.D. Kashyap, Branch Manager, Central Bank of India, Sultanpur Branch, Sultanpur.

.....Respondents.

By Advocate: Sri.V.K. Srivastava

ORDER

By Shanker Raju, Member-J

Compliance is done as per the directions given by our judgment and order dated 2.2.2007. Compliance report/Counter Affidavit is taken on record. Contempt Proceedings are dropped. Notices stand discharged. No costs.

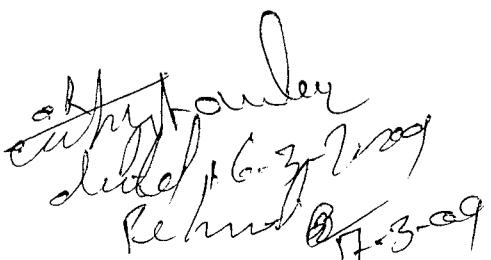

(Dr. A.K. Mishra)

Member-A


(Shanker Raju)

Member-J

Girish/-


Shanker Raju
Date 16.3.2009
Rehns 07.3.09